



Bharti AXA General Insurance Company Limited

Add On Wording

Standard Fire and Special Perils Insurance Policy

BAGI_SFSP201628: Aggravation Clause

This policy does not cover losses arising out of excluded perils. However it is noted and agreed that, where an insured loss exists and is aggravated by an excluded peril, the impact of this excluded peril shall not preclude the right of the insured to be indemnified for the claim arising out the original loss. The claim, nevertheless, will be limited to the amount of the loss that the insured has suffered being clearly distinguishable as arising from the original loss as opposed to the excluded peril.

